

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 521/2015  
O.A. No.474/2014**

New Delhi this the 31<sup>st</sup> day of October, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinah, Member (A)**

Govind Singh (Retd. OS/II)  
Aged about 66 + years,  
S/o Sh. Prem Singh,  
C/o Shri Himmat Singh,  
H.No. 338, A Block, Gali No.10,  
Kamal Vihar, Buradi  
Delhi-110 085

-Petitioner

(By Advocate : Mr. Kishore Kumar Patel)

Versus

1. Shri A.K. Puthia,  
General Manager,  
Northern Railway,  
Headquarter Officer,  
Baroda House, New Delhi
2. Shri Satya Prakash Singh,  
Sr. Engineer (Construction)  
Northern Railway,  
Moradabad

-Respondents

(By Advocate : Mr. Satyendra Kumar for Mr. Shailesh Tiwary)

**O R D E R (ORAL)**

**Mr. V. Ajay Kumar, Member (J):**

When this Contempt Petition is taken up for hearing, the learned counsel for the petitioner fairly submits that in the Writ Petition filed by the respondents, the Hon'ble High Court has granted stay of operation of the order of this Tribunal. A copy of the same is also produced by him today. Accordingly, the Contempt Petition is closed. Notices are discharged. However,

this order shall not preclude the petitioner to avail the remedies in accordance with law, once the stay C.M. on the main W.P. is finally decided. No costs.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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